

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-55-2020**

State of Goa

... Petitioner

Versus

Tarunji Tejpal

... Respondent

Shri S.D. Lotlikar, Special Public Prosecutor with Shri Francisco Tavora,  
Special Public Prosecutor for the Petitioner.  
Shri V.A. Lawande, Advocate for the Respondent.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 29 October 2020****P.C. :**

Post the matter on 02.11.2020.

**DAMA SESHADRI NAIDU, J.**

NH